



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/11/2019

O.A./260/92/2016

CHINTAMANI BEHERA

-V/S-

D/O POST

ITEM NO:45

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.M.R.Mohanty

Notes of The Registry	Order of The Tribunal
	None for the applicant. Learned counsel for the respondents is present.
	Vide order dated 8.8.2019 no one was present on behalf of the applicant and last opportunity was allowed to the applicant to pursue the matter.
	Hence the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.
	Registry is directed to send a copy of this order to the applicant by registered post.
	Copy of this order be handed over to respondents' counsel.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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